GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:4162 ANSWERED ON:20.12.2011 NON COMPLIANCE OF SAFETY NORMS Kaswan Shri Ram Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received any reports of accidents caused due to non- compliance of the safety norms fixed for the cars by some foreign/Multi National Companies;
- (b) if so, the details thereof indicating the number of such complaints reported during the last six months;
- (c) whether the Government proposes to take action against such defaulting foreign companies; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a)to(d) No madam. This department does not maintain or compile the information sought as above.